

**IN THE COURT OF DISTRICT AND SESSIONS**  
**JUDGE AT KOPPAL.**

**NOTIFICATION**

Date : 31-12-2018

- Sub: Waiting List of Candidates for the post of Stenographer – reg.
- Ref : 1. This Office Stenographer Recruitment Notification No. 3/2018 dated 27-09-2018.
2. The Karnataka Sub-Ordinate Courts (Ministerial & Other Posts) (Recruitment) (Amendment) Rules, 2007.
3. This Office Selection List Notification dated 31-12-2018.

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In pursuance of this office Notification referred above at Sl. No.1 and in continuation of Main List cited at Ref.3 above, the following candidate is selected in **Waiting List** to consider him for appointment to the post of Stenographer post, only if the candidate selected in Main List does not report to duty or if her selection is cancelled for any reasons, within a period of one year.

**STENOGRAPHER POST ( WAITING LIST)**  
**RESIDUAL PARENT CADRE**

| Sl. No. | Apln. No. | Name of the Candidate                                                                                                     | Date of Birth | Category under which kept in Waiting List |
|---------|-----------|---------------------------------------------------------------------------------------------------------------------------|---------------|-------------------------------------------|
| 1       | 17        | SUNIL C.B. S/O<br>BASAVARAJU, DONIKHANA,<br>3RD CROSS, BELUR ROAD.<br>CHIKKA MAGALURU.<br>577101,MOBILE NO.<br>7899248471 | 14-04-1987    | C-I (Others)                              |

However, the appointment whose name is included in the above Waiting List has no right to appointment merely on the basis of inclusion of his name in the Waiting List.

Koppal  
Date : 31-12-2018.

  
( Sanjeev V. Kulkarni)  
District and Sessions Judge, Koppal.